

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P. (C) PIL No.3979 of 2015 and W.P.(C) No.34764 of 2020

E. Venkat Rao and others ***Petitioners***
(in W.P. (C) PIL No.3979 of 2015)

Mr. A. K. Budhi, Advocate (Amicus Curiae)

Kalyan Mandap Association ***Petitioner***
(in W.P.(C) No.34764 of 2020)

Mr. S. P. Mishra, Senior Advocate

-versus-

State of Odisha and others ***Opposite Parties***

Mr. D. Nayak, Advocate for CMC, Mr. D. Mohapatra,
Advocate for CDA and Mr. D. K. Mohanty, AGA

CORAM:
THE CHIEF JUSTICE
JUSTICE B. P. ROUTRAY

ORDER
03.11.2021

Order No.

43. 1. Mr. S. P. Mishra, learned Senior Counsel appearing for the Petitioner in W.P.(C) No.34764 of 2020 states that he has filed a response to the affidavit of the CMC. Let copies thereof be served on learned counsel appearing for the CMC, CDA, Mr. Budhia, learned Amicus Curiae, Additional Government Advocate for the State and other necessary parties.
2. List on 5th January, 2022.

(Dr. S. Muralidhar)
Chief Justice

(B.P. Routray)
Judge